

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 103 of 2014

Dated : 6th August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**THDC India Ltd.
Versus**

....Appellant(s)

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant (s): Ms. M.G.Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma
for R-2, R.12 to 14
Mr. R.B. Sharma for R.6

ORDER

The learned counsel for the Respondents seek some time to file the reply. Accordingly, they are directed to file the same on or before 25.08.2014 after serving copy on the other side.

Post the matter on **03.09.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**